

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR****Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.C. 10151/2020 (NOTICE) IA/1/2019		Krishnapa <b>Vs</b> Harshavardana	C.Gangadhara
2	M.C. 10134/2020 (NOTICE) IA/1/2019		Kavitha <b>Vs</b> Sreenivasa	VENKATACHALA B
3	M.C. 10136/2020 (NOTICE) IA/1/2019		Eashwarachar.T. <b>Vs</b> Sunitha	CHANNEGOWDA
4	M.V.C. 16/2020 (NOTICE)		ANJINAMMA <b>Vs</b> ABBAS RAJA	HARSHA.R.
5	M.C. 10128/2020 (NOTICE) IA/1/2018		Ganesh <b>Vs</b> Geetha	S.MUNIRAJU
6	R.A. 10021/2020 (NOTICE)		SMT. KALAVATHI <b>Vs</b> SMT. CHIKKAHANUMAKKA	SRI.RAVI.M
7	M.C. 10193/2020 (NOTICE)		Annapoorna <b>Vs</b> Muniraju	H.M.Madhusudhan
8	M.V.C. 28/2019 (EVIDENCE.)		Srinivasa T.R. <b>Vs</b> Cholamandalam MS Genral Insurance Company Rep. by General Manager	T.H. Chikkamare Gowda
<b>CROSS EXAMINATION OF PW</b>				
9	M.C. 10167/2020 (EVIDENCE.) IA/1/2018		Shivakumar <b>Vs</b> Mahadevamma @ Akkamahadevi	Gangaih
10	P and SC 10048/2020 (Ammended Plaint) IA/1/2018		Mutharasaiah.M. <b>Vs</b> Nil	GANGAIAH
11	M.C. 10145/2020 (Await Reports) IA/1/2019		Manjunathachari.N. <b>Vs</b> Gayithri	R.Radhakrishna
12	M.C. 10162/2020 (Await Reports)		Mahesh Achar.C.S <b>Vs</b> Asha.R.	RCS
13	P and SC 10043/2020 (Compliance)		Krishnappa.A. <b>Vs</b> Nil	Prabhakar.K.L.
14	P and SC 10047/2020 (Compliance)		Sukanya <b>Vs</b> Nil	M.G.VIJAYENDRA KUMAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	P and SC 10008/2020 (Compliance)		Nagaraaju <b>Vs</b> Nil	MUNIRAJU
16	P and SC 10046/2020 (Compliance)		Punith.M. <b>Vs</b> Nil	K.N.Sathish Kumar
17	P and SC 10018/2020 (Compliance)		SMT. NARASAMMA <b>Vs</b> NIL	SRI.Y.S.RAMESH
18	M.C. 10102/2020 (OBJECTION) IA/1/2019		Ravikumar.N. <b>Vs</b> Ramya	K.B.Krishnamurthy
19	R.A. 10098/2019 (OBJECTION) IA/1/2019		Chikkamuniyappa <b>Vs</b> Nagesh.C.	RAVI.M
20	M.A. 10016/2020 (REPLY) IA/1/2020		SMT. AMBIKA <b>Vs</b> SMT. BYAMMA	SRI. L. SANJEEVAPPA AND SMT. U. KALAVATHI

**Cases listed below are adjourned due to Covid 19**

21	G and WC 10008/2020 (NOTICE)	22-01-2021	Sukanya C.M. <b>Vs</b> NIL	Venkatachal B
22	M.A. 10001/2020 (NOTICE) IA/1/2020	22-01-2021	DEVANATHA NAIK <b>Vs</b> HARI NAIK	M.KUMAR
23	R.A. 10017/2020 (NOTICE) IA/1/2020	22-01-2021	SRI. MYLARAPPA <b>Vs</b> SMT. SAVITHRAMMA	SMT. A.R. NAGARAJAN
24	Misc 10039/2020 (NOTICE)	22-01-2021	APPEGOWDA <b>Vs</b> MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
25	Misc 10040/2020 (NOTICE)	22-01-2021	SIDDAMMA <b>Vs</b> MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
26	Misc 10041/2020 (NOTICE)	22-01-2021	SIDDAGANGAMMA <b>Vs</b> MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH

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IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Misc 10042/2020 (NOTICE)	22-01-2021	M. KRISHNAMURTHY Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
28	Misc 10043/2020 (NOTICE)	22-01-2021	B. KRISHANAPPA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
29	Misc 10044/2020 (NOTICE)	22-01-2021	CHANNEGOWDA ALIAS CHANNAGOWDA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
30	Misc 10045/2020 (NOTICE)	22-01-2021	BYREGOWDA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
31	EX 10009/2020 (NOTICE)	22-01-2021	SMT. JYOTHI.S Vs M/S IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	SRI. HONNAPPA
32	A.P. 10086/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. C.S OMKARASWAMY	SRI.PRAKASHA ANGADI. B.V
33	A.P. 10087/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NARAYANA SWAMY.S	SRI.PRAKASHA ANGADI. B.V

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**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	A.P. 10088/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. KRISHNAPPA	SRI.PRAKASHA ANGADI. B.V
35	A.P. 10089/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. GANGAMMA	SRI.PRAKASHA ANGADI. B.V
36	A.P. 10090/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. SHIVALINGAIAH	SRI.PRAKASHA ANGADI. B.V
37	A.P. 10091/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. RANGAIAH	SRI.PRAKASHA ANGADI. B.V
38	A.P. 10092/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. ANIL KUMAR	SRI.PRAKASHA ANGADI. B.V
39	A.P. 10093/2020 (NOTICE) IA/1/2020 IA/2/2020	22-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. PUTTARUDRAIAH	SRI.PRAKASHA ANGADI. B.V
40	Misc 10058/2020 (NOTICE)	22-01-2021	B. RAMESH Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	Misc 10059/2020 (NOTICE)	22-01-2021	CHANDRASHEKHAR G.N Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
42	Misc 10060/2020 (NOTICE)	22-01-2021	AMBRISHA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
43	Misc 10061/2020 (NOTICE)	22-01-2021	PUTTAMMA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
44	Misc 10062/2020 (NOTICE)	22-01-2021	SHIVARAMEGOWDA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
45	Misc 10063/2020 (NOTICE)	22-01-2021	THIMMEGOWDA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
46	Misc 10064/2020 (NOTICE)	22-01-2021	SONNAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
47	Misc 10065/2020 (NOTICE)	22-01-2021	AMBUJAMMA ALIAS AMBUJA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
48	Misc 10066/2020 (NOTICE)	22-01-2021	ARASE GOWDA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	Misc 10067/2020 (NOTICE)	22-01-2021	MANJUNATH K.C Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
50	Misc 10068/2020 (NOTICE)	22-01-2021	NESE RAMAKRISHNAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
51	Misc 10069/2020 (NOTICE)	22-01-2021	RANGASHAMAIH Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
52	Misc 10070/2020 (NOTICE)	22-01-2021	KEMPAIAH Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
53	Misc 10071/2020 (NOTICE)	22-01-2021	CHANNA KESHWAVA H.C Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
54	Misc 10072/2020 (NOTICE)	22-01-2021	NARASIMHARAJU Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
55	R.A. 10129/2016 (Ammended Plaint) IA/2/2015 IA/1/2015	22-01-2021	Smt Sharadamma Vs Smt Doddamma	Sri P Shankarappa
56	R.A. 10114/2019 (Call on)	22-01-2021	SMT. HANUMAKKA Vs SMT. L.S. SHANKARAMMA	SRIJAGANNATH.K AND VASANTH KUMAR
57	M.V.C. 88/2019 (Compliance)	22-01-2021	SRI. THOPIAH Vs RENUKARADYA.H	G. GANGAIAH


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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	M.A. 10010/2019 (OBJECTION) IA/1/2019 IA/2/2019	22-01-2021	Rajanna Vs Ananthamma	Basavaraju.N and Shivakumar T.J.

  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Dodballapura.




IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRLA 10002/2019 (SUMMONS) IA/2/2019		K.Roopa Vs V.R.Narayanareddy	K.Nagabhushana Reddy
2	CrI.Misc. 10175/2020 (FIRST HEARING)		Anil Kumar S.G. Vs Doddaballapura Women police station	Druvakumar K.H.
3	CrI.Misc. 10176/2020 (FIRST HEARING)		Somashekhar Vs Doddabelavangala police station	Pranav Samrud
<b>SS TO WITNESSES</b>				
4	SC 10015/2018 (EVIDENCE)		State by Doddabelavangala P S Vs Krishna S.G. @ Kitty	Public Prosecutor
5	SC 10018/2018 (EVIDENCE)		State by Rajanakunte P S Vs Narasimhamurthy	Public Prosecutor
6	SC 10034/2019 (EVIDENCE)		STATE THROUGH DODDABALLAPURA TOWN PS Vs NARAYANA ALIAS THAMATE	PUBLIC PROSECUTOR
<b>ARGUMENTS ON DEFENCE SIDE</b>				
7	SC 10030/2018 (ARGUMENTS.)		State by Doddaballapura Rural P.S Vs Praveen @ Pravi	Public Prosecutor
8	CRLA 10005/2018 (AWAIT RECORDS)		G. Vasundara Rao Vs K.Jayaram	R.V. Shivananda Reddy
9	CrI.Misc. 10172/2020 (OBJECTION)		Smt. Munirathnamma Vs Doddaballapura Excise Police	Smt. Manjula
10	CrI.Misc. 10173/2020 (OBJECTION)		V.G. Ravikiran Vs Doddaballapura Women Police	S. Rudraradhya
11	SC 10020/2018 (REPLY)		State by Doddaballapura Rural P.S Vs Praveen @ Parvi	Public Prosecutor

  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.



**Cause list dated: 17.12.2020**

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura  
MORNING SESSION**

	<b>Case Nos.</b>	<b>Stage</b>
1	O.S.No.138/2006	For Defendant Evidence
2	O.S.No.198/2006	For Citation
3	O.S.No.57/2007	For Cross of Dw2
4	O.S.No.247/2007	For Cross of PW
5	O.S.No.358/2007 C/w 73/10, 13/2011	For Arguments
6	O.S.No.169/2008	For Plaintiff Evidence
7	O.S.No.171/2008	Steps to D4 (b, c)
8	O.S.No.181/2008	For Chief of PW1
9	O.S.No.180/2010	For Steps to Pro. Defendant .5(a)
10	O.S.No.213/2010	For Cross of DW2
11	O.S.No.224/2010	For Steps to LRs of Defendant.NO.5
12	O.S.No.201/2011	For Hearing on Prl.Issues
13	O.S.No.196/2012	For Arguments
14	O.S.No.468/2015	For Hearing on I.A.No.12
15	O.S.No.05/2016	For Steps to Defendant .No.8
16	O.S.No.48/2016	For Hearing on Prl.Issues
17	O.S.No.204/2016	For Hearing on I.A.No.14 to 16
18	O.S.No.293/2016	For Hearing on I.A.No.9 to 11
19	O.S.No.477/2016	For Hearing on Prl.Issues
20	O.S.No.110/2017	For Hearing on Prl.Issues

**AFTER-NOON SESSION**

<b>Sl.No.</b>	<b>Case Nos.</b>	<b>Stage</b>
21	O.S.No.175/2017	For Hearing on Prl.Issues
22	O.S.No.189/2018	For amendment
23	O.S.No.412/2018	For Hearing on I.A.No.7
24	O.S.No.426/2018	For Hearing on I.A.No.1
25	O.S.No.307/2020	For Hearing on I.A.No.1
26	O.S.No.349/2020	For Hearing on I.A.No.1
27	O.S.No.461/2020	For Hearing on I.A.No.1
28	O.S.No.475/2020	For Hearing on I.A.No.1
29	O.S.No.164/2010	For Orders
30	O.S.No.485/2020	For Hearing on I.A.No.1
31	O.S.No.483/2020	For Hearing on I.A.No.1
32	O.S.No.487/2020	For Hearing on I.A.No.1
33	O.S.No.471/2020	For Hearing on I.A.No.1
34	O.S.No.327/2020	For Conciliation
35	M.C.No.31/2020	For Conciliation
36	M.C.No.35/2020	For Appearance
37	M.C.No.43/2020	For Conciliation
38	M.C.No.65/2020	For Settlement
39	F.D.P.NO.05/2017	For objection to I.A.No.1
40	F.D.P.NO.17/2018	

Place: Doddaballapura  
Dated: 16-12-2020

*[Signature]*  
16.12.2020  
Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

Cause List

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE & JMFC.,  
DODDABALLAPURA.

Cases listed on 17-12-2020

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.86/2018	plaintiff evidence	Srinivas	SBS
2	O.S.No.85/2018	Plaintiff Evidence	Srinivas	PSD
3	O.S.No.98/2018	A/order	KRN	NN
4	O.S.No.146/2019	plaintiff evidence	SN	HCA
5	O.S.No.186/2020	Re-issues	BNR	-
6	O.S.No.468/2020	Call on	BVC	-
7	O.S.No.486/2020	Call on	RMR	-
8	O.S.No.484/2020	Call on	RMR	-
9	O.S.No.488/2020	Call on	RMR	-

*[Signature]*  
16-12-2020  
I/C Addl. Senior Civil Judge & JMFC,  
Doddaballapura



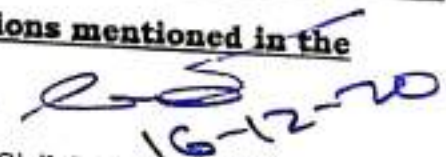
**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 17-12-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT/ACCUSED ADVOCATES
1	CC 1349/2017	EVIDENCE	APP	DMR, VC
2	CC 1609/2017	EVIDENCE	APP	TGV
3	CC 1612/2017	EVIDENCE	APP	TGV
4	CC 755/2010	EVIDENCE	APP	RM
5	OS 429/2011	EVIDENCE	NKR	ARSK
6	OS 121/2016	HEARING	KSS	YSR, DAS
7	OS 543/2018	ARGUMENTS	BSM	EXPARTE
8	OS 385/2020	HEARING	PR	-
9	OS 329/2019	HEARING	ARN	CGR, DG
10	OS 421/2018	HEARING	JBD	BCM
11	OS 317/2020	HEARING	NN	HMM
12	OS 607/2008	HEARING	RM	MJ
13	OS 371/2017	HEARING	MMK	HCM, HB
14	OS 163/2018	HEARING	JBD	BSM, KNS
15	OS 537/2012	HEARING	MM	BMB
16	OS 153/2019	HEARING	ARN	HMM
17	OS 435/2014	HEARING	AP	PYR
18	OS 419/2018	HEARING	MC	YSR
19	CRIME 29/2020	JC	APP	-
20	CRIME 281/2020	JC	APP	-

**AFTERNOON SESSION**

1	OS 427/2013	EVIDENCE	HVM	TNB
2	OS 103/2010	EVIDENCE	VR	AK, SAK
3	OS 277/2011	EVIDENCE	VR	DG, PS, SN
4	OS 35/2016	EVIDENCE	SR	KRN
5	CRL MIS 50/2018	ENQUIRY	ANL	ABSENT
6	CRL MIS 274/2013	HEARING	LS	RM
7	OS 505/2019	HEARING	MKM	DAS
8	OS 389/2016	HEARING	RMR	YSR, MM
9	OS 171/2018	HEARING	MS	EXPARTE
10	OS 231/2019	HEARING	SAK	DAS
11	OS 233/2019	HEARING	SAK	DAS
12	OS 337/2019	HEARING	DLP	DAS
				MKM
13	OS 477/2013	ORDERS	JBD	MBS
14	OS 239/2018	ORDERS	MKM	RM, ARN
15	OS 341/2020	ORDERS	CVK	TCF
16	CRL MIS 179/2020	ORDERS	NM	ABSENT
<b>PRE CONCILIATION CASES</b>				
17	CRL MIS 57/2016		ANR	LS
18	CRL MIS 635/2017		APP	MKM
19	CRL MIS 523/2017		APP	MBS
20	CRL MIS 345/2018		HCM	GR

**NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020**

  
 16-12-20  
 Prl. Civil Judge & JMFC  
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 17.12.2020  
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	C.C 546/2007	HEARING	MKM	BSM
2	C.C 419/2012	HEARING	APP	MGV
3	C.C 1045/2015	HEARING	APP	GG
4	C.C 119/2016	HEARING	HM	MBS
5	C.C 118/2016	HEARING	HMM	MBS
6	C.C 1425/2016	HEARING	APP	ANL
7	C.C 357/2017	HEARING	APP	DMR
8	C.C 942/2017	HEARING	APP	SM
9	C.C 702/2017	HEARING	APP	DMR
10	C.C 902/2018	HEARING	APP	SAK
11	C.C 1229/2018	HEARING	APP	DRH
12	C.C 179/2018	HEARING	APP	DMR
13	C.C 41/2020	HEARING	KSS	-
14	O.S 448/2018	HEARING	ARN	-
15	O.S 66/2020	HEAIRNG	ARN	-
16	C.MIS 258/2020	EVIDENCE	RM	-
17	PCR 110/2020	EVIDENCE	LS	-
18	PCR 111/2020	EVIDENCE	LS	-
19	PCR 292/2017	EVIDENCE	APP	SM
20	C.C 941/2013	EVIDENCE	KM	PS

*Shirapuru*. 15/12/2020

**Addl. Civil Judge & JMFC  
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session